

doctors or students seeking reassessment for their grievances of fulfilment of demands relating to their career prospects, conditions of work etc. During these strikes the smooth working of the hospital has been affected and the efforts have been made to resolve the grievances so that normalcy is restored at the earliest. There is a well laid out procedure for tackling a strike situation which is invariably adopted to avoid inconvenience to the patients and public.

स्वास्थ्य शिक्षा के लिए धन का कम आवंटन

2872. श्री अनन्दाय देवरांकर दवे: क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि:-

(क) हमारे सकल राष्ट्रीय उत्पाद के संदर्भ में, स्वास्थ्य शिक्षा पर खर्च की गई कुल धनराशि का अनुपात कितना है;

(ख) देश में विगत कुछ वर्षों के वित्तीय पुनर्गठन के दौरान, वास्तविक सामाजिक क्षेत्र में पहले की अपेक्षा कम धनराशि खर्च करने के क्या कारण हैं; और

(ग) क्या ऐसा सरकार की स्वास्थ्य शिक्षा के प्रति उदासीनता के कारण है?

स्वास्थ्य और परिवार कल्याण मंत्रालय के राज्य मंत्री (श्री सलीम इकबाल शेरवानी): (क) हालांकि स्वास्थ्य शिक्षा पर व्यय के कुल आंकड़ें उपलब्ध नहीं हैं, प्रत्येक कार्यक्रम स्वास्थ्य जागरूकता को बढ़ावा देने के लिए वार्षिक धनराशि आवंटित करता है।

(ख) और (ग) विश्व विकास रिपोर्ट 1993 के अनुसार सार्वजनिक क्षेत्र में सकल राष्ट्रीय उत्पाद के 1.3 प्रतिशत सहित सकल राष्ट्रीय उत्पाद (1990) की प्रतिशतता के रूप में स्वास्थ्य व्यय 6 प्रतिशत है। सामाजिक सेवाओं के लिए सार्वजनिक क्षेत्र में योजना परिव्यय को संगत रूप से बढ़ाया गया है जैसाकि नीचे दिए गए आंकड़ों (भारतीय सार्वजनिक वित्त सांख्यिकी-1995) से स्पष्ट है:-

वार्षिक योजनाएं	सामाजिक सेवाएं (करोड़ रुपये में)
1992-93	11322.80
1993-94	14016.60
1994-95 (संशोधित अनुमान)	18223.40
1995-96 (बजट अनुमान)	22401.90

Government's stand on WB/ADB Aid

2873. SHRI SOLIPETA RAMA-CHANDRA RADDY: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the news-item appearing in the Business Line, dated 1st August, 1996, captioned "Government stand puts World Bank, A.D.B. aid in Jeopardy"; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) As per extant practice, the guarantee fee is charged by the Government @ 1.2 per annum on all Government guarantees of this nature. Considering the risks and the contingent liabilities entailed in extending guarantees, the guarantee fee charged by the Government is considered to be reasonable. In any case the guarantee fee is just one of the several factors that are relevant in concluding the aid agreements. Thus, the inference drawn in the newspaper report that guarantee fee is putting World Bank/ADB aid in jeopardy is speculative and is far-fetched.

Doubling of limit on advances to state by RBI

2874. SHRIMATI ANANDIBEN JETHA-BHAI PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether it is fact that Reserve Bank of India has doubled the limit on ways and means of advances to all States recently;

(b) if so, the details of old limits for the states and the new revised limits; and

(c) the reasons for increasing the limits?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) An Annexure is enclosed. [See Appendix 178, Annexure Mo. 73]

(c) RBI reviewed the position having regard to current needs of the State Governments and keeping in mind the overall economic and monetary situation.